

Office of the Additional Chief Judicial Magistrate
Haldia, Purba Medinipur

Order No. 29 Dated 31/07/ 2020.

Pursuant to the notification No. 1952-RG dated 23-07-2020 of the Hon'ble High Court, Calcutta and Ld. District Judge's Order No 96 dated 30.07.2020 the Judicial Officers in Sub Divisional Court, Haldia, shall attend all urgent matter both Judicial and Administrative, if any, during the period from 03.08.2020 to 16.08.2020 as per schedule mentioned below.

Sl. No.	Name of the Officers	Designation	Date	Days
1	Smt. Nilanjana De	ACJM-II, Haldia	12-08-2020 to 16-08-2020	5 days
2	Smt. Nita Sarkar	Judicial Magistrate Haldia	03-08-2020 to 11-08-2020	9 days

Inform all concerned.

Nilanjana De

Additional Chief Judicial Magistrate- I/C
Haldia, Purba Medinipur.

Addl. Chief Judicial Magistrate
Haldia

Office of the Additional Chief Judicial Magistrate
Haldia, Purba Medinipur

No. 136 Dated 31/07/ 2020.

Copy forwarded to :

1. District Judge Purba Medinipur
2. Additional Chief Judicial Magistrate-II, Haldia
3. Judicial Magistrate, Haldia

Nilanjana De

Additional Chief Judicial Magistrate- I/C
Haldia, Purba Medinipur

Addl. Chief Judicial Magistrate
Haldia